


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 201 of 2017 CP No.161/241/HDB//2017
NAME OF THE COMPANY	Kandula Srinivasa Rao & Redson Consultancy Services Pvt Ltd
NAME OF THE PETITIONER(S)	Pentyala Swamy & Another
NAME OF THE RESPONDENT(S)	Kandula Srinivasa Rao & Redson Consultancy Services Pvt Ltd & (02) others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.V.S Chowdhary	Adv	9395320879	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram <sup>R1, R2</sup>	PCS	9849056652	
Naresh Kumar Sangam	Advocate P.C.R.4	9000666072	

Heard Mr.S.V.S.Chowdhary, learned counsel for the Petitioner and Mr.S.Chidambaram, learned PCS & Mr.Naresh Kumar Sangam, learned counsel for the Respondents.

Post the case on 29.11.2017.



**Member (Technical)**



**Member (Judicial)**